Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI(Liquidation Process) Regulations,2016

Name of the corporate debtor: Spruce Trading Pvt Ltd; Date of commencement of liquidation: 10th October' 2020 (the order was passed on 4th March 2020 & received by Liquidator on 10th October 2020)

List of stakeholders as on: 19th March' 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed (Rs.)	Amount of claim admitted (Rs.)	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	European Projects & Aviation Limited	STPL-4	06-11-2020	5,67,74,044	5,67,74,044	Unsecured	0	Yes	0	3.35	0	0	0	0	there was no attachment
2	GTL Limited	STPL-5	02-11-2020	1,37,34,01,490	1,37,34,01,490	Unsecured	0	Yes	0	81.12	0	0	0	0	there was no attachment
3	Infolink Solution Pvt Ltd	STPL-6	02-11-2020	35,000	35,000	Unsecured	0	Yes	0	0.0021	0	0	0	0	there was no attachment
4	Dayanand G Sharma	STPL-7	06-11-2020	50,000	50,000	Unsecured	0	Yes	0	0.003	0	0	0	0	there was no attachment